### GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

# LOK SABHA

#### **UNSTARRED QUESTION NO. 736** ANSWERED ON 12.12.2022

## Change in Pattern of Education and Examinations under New Education Policy

### †736. SHRI RAKESH SINGH:

Will the Minister of Education be pleased to state:

- (a) whether the pattern of education and examination in the country is likely to be changed in ensuing academic session in the country as per the New Education Policy;
- (b) if so, the details thereof;
- (c) whether the classes for preparation of Central University Entrance Test are likely to be conducted for students in schools;
- (d) whether the State Education Boards including Central Board of Secondary Education and Indian Certificate of Secondary Education are likely to be covered thereunder;
- (e) if so, whether the preparation has been completed by various States including Madhya Pradesh in this regard; and
- (f) if so, the details thereof?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) and (b): Following the National Education Policy, 2020, Central Board of Secondary Education has advised its schools to follow the recommendations of the Policy regarding the pattern of education. Prominent among these are:

- Competency based learning
- Adoption of Learning Outcomes
- Use of experiential and Joyful learning pedagogies such as Art Integrated Education, Sports integrated learning, Story telling etc.
- Emphasis on foundational Literacy and Numeracy
- Induction of qualified counsellors at secondary and senior secondary level

• Provision of Capacity building of teachers (50 Hrs. CPD)

In pursuance of NEP-2020 CBSE has been introducing competency-based questions in the Classes X and XII Board examinations to reform the pattern of examinations. These questions comprise multiple formats such as objective type, constructing response type, Assertion/Reasoning and Case based format. In the Academic Session 2022-23, approximately 40% questions in class X Board examinations and approximately 30% questions in class XII are Competency Based.

(c) to (f): Education is a subject in the Concurrent List of the Constitution and schools, other than those owned / funded by Central Government, are under the jurisdiction of the State Governments. Thus, it may be decided by the State Governments to conduct classes for preparation of CUET for their students. No such classes for preparation of CUET is conducted for students in CBSE schools.

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